

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 69(ND)/2016
CA NO.

CORAM:




PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE COMPANY: Mr Dinesh Gupta through His GPA Sh. Rajesh Gupta
Vs.
M/s. Samhlo Farms Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Gowind Rishu	Adv.	Petitioner	
2.	Hemant Sharma	Adv.	Petitioner	
3.	Aishwarya Mishra	Adv.	"	

ORDER

For order see CP 64(ND)/2016.